

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:78
ANSWERED ON:08.08.2013
REVIVAL OF PSUS
Lal Shri Kirodi

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of Public Sector Undertakings (PSUs) referred to the Board for Reconstruction of Public Sector Enterprises (BRPSE) after its constitution;
- (b) the names of the enterprises which have been recommended by the Board for revival;
- (c) the estimated cost of revival as cash expenditure, waiver and conversion of loan into equity as decided by the Board; and
- (d) the amount allocated and spent by the Government out of the said allocation through annual budgets?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 78 asked by DR.KIRODI LAL MEENA on "Revival of PSUs" to be answered on 08.08.2013

(a): 68 proposals of Central Public Sector Enterprises (CPSEs) have been referred to the Board for Reconstruction of Public Sector Enterprises (BRPSE) since its inception till 31.7.2013.

(b) &(c) : BRPSE has recommended revival of 58 CPSEs till 31.7.2013 envisaging total assistance of Rs.39,313 crores (cash assistance of Rs.10,122 crores in the form of infusion of funds, and non-cash assistance of Rs.29,161 crores in the form of waivers/write offs of interest/loans, conversion of loans into equity, etc.). The names of CPSEs and the estimated cost of their revival are given in Annex.

(d): On the recommendations of BRPSE, the Government has approved revival of 44 CPSEs as on 31.7.2013 envisaging a total assistance of Rs. 28,333 crores (cash assistance of Rs. 5,273 crores in the form of infusion of funds, and non-cash assistance of Rs.23,060 crores in the form of waivers/write offs of interest/loans, conversion of loans into equity, etc.) from Government of India. In addition, revival plans of 3 sick CPSEs, namely, Eastern Coal Fields Ltd. & Bharat Coking Coal Ltd. and Hindustan Fluorocarbons Ltd., are being implemented by their holding companies namely, Coal India Ltd. and Hindustan Organic Chemicals Ltd. Year-wise details of the amount allocated and spent by the Government through annual budget are not maintained centrally.